

[Sh. Ramesh Chennithala]

students seeking admission for M.B.A. and other courses outside the State, it is necessary to start the same urgently. The Government of Kerala and Members of parliament including me have given several memoranda in this regard. The Kottayam district with its 100 per cent literate will be the ideal place to start the Indian Institute of management.

I request the Human Resource Minister to take necessary steps in the current year itself.

(ii) Need to open an ESI hospital at Perumbavoor, Kerala

PROF. SAVITHRI LAKSHMANAN (Mukundapuram: Sir, the Travancore Rayons Ltd., situated in Perumbavoor, Rayonpuram P.O., Ernakulam, Kerala has around 1,800 employees on its roll and around 200 employees with various contractors, out of which 1,000 employees are ESI Scheme beneficiaries. One ESI hospital is situated at a distance of 35 kilometres from the company. As the hospital is situated very far off, the employees are not able to make full use of the medical facilities available in the ESI hospital. The employees are generally taken to the nearest private hospitals in case of emergency.

I, therefore, urge upon the Central Government to issue necessary directions for setting up of an employees State Insurance hospital at Perumbavoor Municipal area.

2.52 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

(iii) Need to ensure that Hindi is not made compulsory for recruitment of teachers in Central Schools

SHRI K. RAMAMURTHEE TINDI-

VANAM (Tindivanam): Sir, from the year 1986, knowledge of Hindi has been made compulsory for the posts of teachers in Central Schools. As a result, even highly qualified candidates from Tamil Nadu could not apply for these posts for the last six years. Till 1986 any one with the basic qualification was eligible to apply. The change has been made without consulting the States.

This has resulted in candidates from Tamil Nadu being debarred from applying and has led to simmering discontent among them. Repeated appeals to change has been of no avail. Some associations of students are planning to launch agitation to get their legitimate share.

It may be seen that even for All India Services, knowledge of Hindi is not compulsory but has been made compulsory for the post of teachers. In a situation of acute unemployment, denial of employment opportunity to the people of a State on grounds of language can lead to serious consequences.

Therefore, I urge upon the Government to scrap the clause making Hindi compulsory for the post of teachers. The Kendriya Vidyalaya Sangathan should also reserve enough posts of teachers for candidates from Tamil Nadu no one from Tamil Nadu could apply for these posts for the last six years.

(iv) Need to direct Government of Punjab to close Sarhind Canal for fifteen days for early completion of portion of link channel

[*Translation*]

SHRI BIRBAL (Ganganagar): Mr. Deputy Speaker, Sir, Gang canal in my constituency of Ganganagar, is a very important canal and has been in existence for the last

sixty five years. with a capacity of 2750 cusecs has been damaged in Punjab and therefore, it cannot draw water to its full capacity. With a view to compensate this loss, Rajasthan Government has constructed a new link channel near Lohgarh at RD No. 491 by putting its share of water into Indira Gandhi Canal, which would then be linked with Sadhuwali-the First head of Gang Canal, Rajasthan Government has its share of work. A part of this link channel falls in Haryana. The work in that section has also almost been completed, but a part of it is to be done by Punjab Government. For this purpose, Punjab Government should be instructed to close Sarhind Canal for fifteen days so that the work in the canal could be completed at the earliest and the cultivators are also able to get the needed water supply. The part of this canal in Punjab which has totally been damaged should be repaired twice so as to enable it to draw its share of water.

This closure of the canal should be ordered from 20th March to 15th April so that the kharif crop is not affected adversely.

- (v) **Need to provide adequate facilities at Kurla Railway terminus, Maharashtra**

[English]

SHRI RAM KAPSE (Thane): Sir, the railway terminus started at Kurla on 25th February, 1992 is in a very bad condition as no facilities are provided to passengers there. The railway terminus also lacks basic civil amenities. It is essential that the required staff be appointed and problems of commuters as regards conveyance etc. be looked into. It is necessary to provide all the amenities to the passengers at Kurla railway terminus. The demand to name the terminus as Tilak Nagar terminus should be accelted.

I request the Railwya Minister to kindly look into the matter.

- (vi) **Need to name the stations on proposed Konkan railway line after the names of patriots from these areas**

[Translation]

SHRIMATI SUMITRA MAHAJAN (Indore): Mr. Deputy Speaker, Sir, Konkan Railway project is being implemented and I want to make a suggestion for naming of the station thus constructed after the names of the patriots and important personalities of the area, as follows Ratnagiri station be named after the name of Lokmanya Tilak or Late Veer Savarkar,

liani after the name of Hutatama Anankanhere, Madad after the name of Dr. Ambedkar, and the station near Alibagh should be named after the name of Kanhi ji Angle

Similarly, the names of the other station being constructed on this railway line be named in the same manner.

- (vii) **Need to take concrete steps to hasten the procedure for giving compensation to each claimant of Bhopal Gas Tragedy**

[English]

SHRI GEORGE FERNANDES (Muzafarpur): Sir, on 6th March, 1990, Government announced distribution of interim relief to Bhopal gas victims and the Supreme Court of India passed an order on 13th march, 1990 in this regard. Following the Supreme Court order, 5,00,000 people were paid interim relief out of a total population of 6,00,000. The Government in reply to a question has stated on 31.7.1991 that the Government was considering the payment of interim relief to the remaining 1,00,000